

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

10/14/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.02.2018**

NAME OF THE COMPANY: Natma Securities Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Aman Singhal, CA

For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

It is submitted that the publication in this case has been duly effected.
The same though filed, is not before us.

To come up for further consideration on 13th February, 2018.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**